

	Year	Recruitment			Promotion		
		Total No.	SC	ST	Total No.	SC	ST
Group-B	1990	-	-	-	20	3	-
	1991	-	-	-	1	-	-
Group-C	1990	12	4	5	19	4	1
	1991	3	-	1	14	3	1
Group-D	1990	9	1	2	-	-	-
	1991	4	1	-	-	-	-

(c) The position of backlog as on date is as follows:

	SC	ST
Group-A	18	8
Group-B	14	8
Group-C	46	62
Group-D	2	9

#### Implementation of ARDRS in Andhra Pradesh

4763. SHRI J. CHOKKA RAO:  
SHRI V. SOBHANADRESESWARA RAO VADDE:

Will the Minister of FINANCE be pleased to state:

(a) the number of farmers and artisans in Andhra Pradesh benefited under the Agricultural and Rural Debt Relief Scheme, 1991 till November 1, 1991, district-wise;

(b) the amount sanctioned and released under the scheme in the State during the above period; and

(c) when the remaining amount is likely to be released?

THE MINISTER OF STATE OF THE

MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The data reporting system does not generate district-wise break-up of relief provided to beneficiaries under the Agricultural and Rural Debt Relief (ARDR) Scheme, 1990. However, as on 7.12.1991, the necessary relief under the Scheme has been provided to 29.93 lakh beneficiaries in the State of Andhra Pradesh to the extent of Rs. 883 crores by public sector banks, cooperative banks and Regional Rural Banks.

(b) The National Bank for Agriculture and Rural Development (NABARD) had reported that as on 7.12.1991, a sum of Rs. 222.30 crores was sanctioned and released to the Andhra Pradesh State Cooperative bank (APSCB) and Andhra Pradesh State Land Development Bank (APSCDB). Out of this Rs. 111.15 crores was provided as grant towards Central Government's share and Rs. 111.25 crores was given by Reserve Bank of India through

NABARD as loan for meting State Government's shar of the debt relief. In addition to this, NABARD has also sanctioned a sum of Rs. 64.15 crores to Regional Rural Banks as grants out of which a sum of Rs. 59.94 crores has since been released.

(c) It is expected that the remaining amount will be provided in the current and the next financial year.

[*Translation*]

**Loans Given by banks for various Programmes**

4764. SHRI SUSHIL CHANDRA VARMA: Will the Minister of FINANCE be pleased to state:

(a) whether there has been a decline in the loans given by the nationalised banks for the programmes like Integrated Rural Development Programme, Training for Rural Youth for Self-Employment, Self-Employment Programme for Urban poor etc;

(b) if so, the reasons therefor; and

(c) the total amount of loans advanced by the nationalised banks under the afore-

said programmes during April to October, 1991 and the corresponding period in the three preceding years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). The participating banks (including nationalised banks) have over-achieved the target fixed under Integrated Rural Development Programme (IRDP) by the Government of India during the 7th Five Year Plan period. Training for Rural Youth for Self Employment (RYSEM) is a facilitating component of the IRDP and as such separate targets have not been fixed therefor. So far as Self Employment for Urban Poor (SEPUP) is concerned, decline is noticed in the loan given by the nationalised banks. The main reasons for decline are considered to be non receipt of sufficient number of applications, non-availability of viable schemes to be financed within loan limit of Rs. 5000/-, preference to go for salaried employment instead of self employment, etc.

(c) The amount of bank credit provided under IRDP during the current year upto August 1990-91 (latest available) and for the corresponding period in the three preceding years is given below:

<i>Year</i>	<i>(Rs. in crores)</i>
<i>Year</i>	<i>Amount of bank credit</i>
1988-89 (As on October 1988)	489
1989-90 (As on September 1989)	391
1990-91 (As on October, 1990)	405
1991-92 (As on August 1991)	206

In the case of SEPUP, information for the period April to October is not generated

separately by the data reporting system. However, the amount of loan sanctioned for